

Rajdhani Express between Delhi - Trivandrum and Mangalore which will help a part of Karnataka also.

I urge upon the Central Government to introduce Rajdhani Express between Delhi, Trivandrum and Mangalore to help the people of South particularly the people of Kerala.

(ix) **Need to provide radial to the people affected by earthquake in Tehri Garhwal, U.P.**

SHRI SAIFUDDIN CHOUDHURY (Katwa): Sir, I would like to raise the problems faced by the victims of seven earthquake in Tehri Garhwal, especially of Bhilangana Ghati and 60 villages around it.

People who became victims of this earthquake could not be traced for weeks together. Many of the injured could not get even first-aid. As a consequence of earthquake, people of the areas are facing acute shortage of drinking-water not to speak about the crops which have heavily suffered because of no watering system.

A motorable road between Bhatwadi Bhilangana (Tehri) and Chameli inaugurated in 1952 was totally destroyed. It should be repaired and arrangements for drinking - water made immediately. All such areas be connected with communication facilities.

The affected horses required immediate repairs. It is alleged that assistance given to the earthquake victims is not adequate. I request that a list of affected victims should be prepared and published.

One family should be taken as a unit for the purpose of assistance while rehabilitating them. It is also imperative that mobile dispensaries are provided in those areas enabling the victims to get medicines.

14.00 hrs

There are big cracks in the hill-rocks. It is feared that during rainy season they may come down. It is, therefore, requested that necessary financial assistance be given and

a scheme chalked out for the purpose.

MR. SPEAKER: The House now stands adjourned to meet again at 3.00 p.m.

14.01 hrs

The Lok Sabha then adjourned for Lunch till Fifteen of the Clock

[English]

The Lok Sabha re-assembled after Lunch at four minutes past Fifteen of the Clock

[MR. DEPUTY SPEAKER *in the Chair*]

[English]

MR. DEPUTY SPEAKER: The House shall now take up item no. 8 on the Agenda paper. Shri Sitaram Kesri.

NATIONAL COMMISSION FOR MINORITIES BILL

[Translation]

THE MINISTER OF WELFARE (SHRI SITARAM KESRI): I beg to move:

"That the Bill to constitute a National Commission for Minorities and to provide for matters connected therewith or incidental thereto, be taken into consideration".

Mr. Deputy Speaker, Sir, Congress party had made an important commitment in its election manifesto of 1991 General Elections to provide constitutional status to Minorities Commission to make it more effective.

Hon. President had also reiterated it in his Presidential Address delivered in the Parliament in July 1991. Prime Minister had also assured the House about the introduction of a Bill during the current session to solve the purpose while replying to the Motion of Thanks on Presidential Address recently.